

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 41

C.P. (IB)/1119(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **18.06.2024**

NAME OF THE PARTIES: **DBS BANK INDIA LIMITED V/s MR.**
SAHIL SUKANRAJ SHAH

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Ayush Kothari for the Appilcant is present and Adv. Krushi Shah for the Personal Guarantor is also present.
2. Ld. Counsel for the Respondent is not available and he is held up in another court.
3. List this matter on **04.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Neeraj